

to 1961 is not available. Fresh U.K. investments worth Rs. 36.92 crores were approved by the Government of India during the period 1962 to 30th September, 1965.

(b) No amount was remitted to the U.K. by way of repatriation of capital during the period January to March 1965. Information subsequent to March 1965 is not yet available.

(c) Government do not feel that the prospects of British investments in India are likely to be significantly affected as a consequence of this fact.

पानी की कमी के कारण फसलों को क्षति

*605. श्री प० सा० बाबूप्याल : क्या सिंचाई और बिजलु मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पाकिस्तान को पानी देने के कलस्वरूप बना गहर तथा बाखड़ा नहर क्षेत्रों में पानी की कमी के कारण उन क्षेत्रों में फसलों को काफी क्षति हुई; और

(ख) यदि हाँ, तो उन क्षेत्रों में पानी की कमी को दूर करने के लिये कोई उपयुक्त कार्यवाही न करने के क्या कारण हैं ?

सिंचाई और बिजलु मंत्री (डा० कु० ल० राव) : (क) सिन्धु जल संधि के अधीन पूर्वी नदियों का पानी पाकिस्तान के साथ 1970 तक या ज्यादा से ज्यादा 1973 तक बाँटा जाना है। पानी की इस तकनीक से, जिस पानी को प्रत्येक भारत में प्रयोग में लाया जा सकता था उस में कमी होना स्वाभाविक है। गंगा नहर और बाखड़ा नहर क्षेत्रों में सिंचाई पर जो कुमभाव पड़ा है वह मुख्यतः वर्षा के न होने और इस के परिणामस्वरूप नदों में कम पानी हाने के कारण पड़ा है।

(ख) उपर्युक्त पानी के उचित नियमन और नलकूपों को बना देने से कठिनाई कुछ हद तक कम करदी गई है।

Memorandum from C.G.H.S. Doctors

*606. **Shri D. C. Sharma:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that the C.G.H.S. doctors submitted a memorandum to the Prime Minister asking for his intervention in their case of service conditions and emoluments; and

(b) if so, the action taken in the matter?

The Minister of Health (Dr. Subbiah Nayar): (a) and (b). A memorandum was submitted to the Prime Minister by some officers of the Central Health Service. It was represented in the memorandum that there should be no qualifying test for promotion from Class II of the C.H.S. to General Duty Medical Officers Class I Grade. This matter had been considered by the Government of India earlier and it was decided that as a rule there should be a qualifying test with a view to ensuring in doctors promoted to Class I a certain minimum necessary professional competence.

Credit to Sudan

*607. **Shri Yashpal Singh:** Will the Minister of Finance be pleased to state:

(a) whether the discussion with the Government of Sudan to extend a credit of Rs. 5 crores for setting up industries has been finalised; and

(b) if so, the terms and conditions of the credit?

The Deputy Minister in the Ministry of Finance (Shri Kamadwar Sahu): (a) and (b). No, Sir. The terms and conditions of the credit are yet to be settled.

Soviet Aid for Power Generation

*606. **Sbri Basappa:**
Shri D. C. Sharma:
Shrimati Malmoona Sultan:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that India's power generation is going to be assisted by Soviet Union on a big scale in the near future; and

(b) if so, to what extent?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). Two power generating schemes viz. Neyveli Thermal Power Station Stage III and the Lower Sileru Hydel Project have been planned for assistance from U.S.S.R. An agreement has been reached with U.S.S.R. in regard to the preparation of working drawings by U.S.S.R. for Neyveli Stage III involving an amount of Rs. 25 lakhs to be covered against the savings under the existing credits. The foreign exchange amounting to approximately Rs. 36 lakhs has also been provided under the U.S.S.R. Trade Agreement for import of steel for the project. As regards Lower Sileru Project, the nature of assistance and what equipment should be obtained from U.S.S.R. and what from the indigenous sources, are not yet decided.

The Hardwar Factory of Bharat Heavy Electricals which is being established with U.S.S.R. assistance is expected to develop the capacity to manufacture plant and equipment for the thermal and hydro-electric power stations.

Virus as cause of Disease

*608. **Shri Hari Vishnu Kamath:**
 Will the Minister of Health be pleased to state:

(a) whether it is a fact that scientific research has established that the bacillus or virus is not necessarily or primarily the causative agent of disease in the human organism;

(b) if so, what the positive, definitive result of research in that field points to; and

(c) the details of research being conducted in India on that problem?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). Diseases in human beings are the result of a variety of causes such as parasites, metabolic disorders, malnutrition, etc., and not necessarily due to bacteria and virus.

(c) The following are some of the important research centres where research work in the concerned fields is in progress:—

- (i) Virus Research Centre, Poona.
- (ii) Nutrition Research Laboratories, Hyderabad.
- (iii) Central Research Institute, Kasauli.
- (iv) National Institute for Communicable Diseases, Delhi.

Research work on various aspects of these problems is also undertaken in the Medical Colleges where facilities for Post-Graduate research exist.

विदेशों में जाने वाले पदाधिकारियों को भत्ते

*610. **श्री रामसेवक यादव :** क्या कृपया मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकारी काम पर विदेशों में जाने वाले पदाधिकारियों को उन का पत्ता विदेशी मुद्रा से मिलता है;

(ख) यदि हाँ, तो क्या ऐसी विदेशी मुद्रा, जो विदेशों में खर्च नहीं होती, सरकार को वापिस कर दी जाती है यद्यपि सम्बन्धित व्यक्तियों को निजी सम्पत्ति बन जाती है;

(ग) क्या सरकार को ऐसे मामलों का पता चला है जिन में भत्तों के रूप में प्रयुक्त की गई विदेशी मुद्रा मुद्राके पर बेची गई; और

(घ) यदि हाँ, तो क्या ऐसा कार्य करने वाले व्यक्तियों के विरुद्ध कोई कानूनी कार्यवाही की जा सकती है ?

वित्त मंत्रालय में उपसत्री (श्री रामेश्वर साहू) : (क) जी हाँ। प्रायः तौर पर ऐसी प्रतापगियां विदेशों के भारतीय मिशनो द्वारा की जाती हैं।

(ख) यदि कुछ विदेशी मुद्रा खर्च न हो तो सामान्य विदेशी मुद्रा नियंत्रण विनियमों के अनुसार सम्बद्ध अधिकारी उसे राज-दूनावास में सरकार को वापस कर सकता है या भारत पहुंचने के 30 दिन के अन्दर किसी बैंक के जरिये लौटा सकता है।

(ग) जी, नहीं।

(घ) यह सवाल पंडा ही नहीं होता।

मुद्रा-स्फीति की रोकना

* 611. श्री सिद्धेश्वर प्रसाद :
श्री श्रीकार लाल बरवा :
श्री बी० बी० शर्मा :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार मुद्रा स्फीति तथा उस के परिणामस्वरूप भावों के बढ़ने को रोकने के लिये कुछ कार्यवाही करने पर विचार कर रही है ;

(ख) क्या हाल ही में इस सम्बन्ध में राज्यों के मुख्य मन्त्रियों से भी विचार विमर्श किया गया था; और

(ग) यदि हाँ, तो मुद्रा स्फीति और भावों को बढ़ने से रोकने के लिए क्या कदम उठाये जा रहे हैं ?

वित्त मंत्रालय में उपसत्री (श्री रामेश्वर साहू) : (क), (ख) और (ग). मूल्यों का बढ़ना रोकने के लिए सरकार ने जो कदम उठाये हैं उन की बंकाशा समय समय पर की गयी है। सरकार की नीति यह है कि चाटे की

वित्त व्यवस्था को रोका जाये, बैंकों द्वारा दिये जाने वाले ऋणों की वृद्धि को सीमाओं के अन्दर रखा जाय और मूल्य तथा वितरण के विशेष नियंत्रणों द्वारा प्रत्यावृत्त बस्तुओं के समुचित वितरण का पक्का प्रबन्ध किया जाय। इस सम्बन्ध में राज्यों के मुख्य मन्त्रियों से भी परामर्श किया गया है। भविष्य में जिन अन्य उपायों की आवश्यकता होगी वे भी किये जायेंगे।

Loan to Ceylon

* 612. श्री P. C. Borooah:
श्री Mohammed Koya:
श्री Himatsingka:
श्री Rameshwar Tautia:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that India has offered a short term loan of Rs. 20 million to Ceylon in order to enable the latter to buy consumer goods from India;

(b) if so, the terms of the loan; and

(c) the specific items to be supplied to Ceylon under the arrangement and to what extent?

The Deputy Minister in the Ministry of Finance (श्री Rameshwar Sabu):
(a) Some such credit is under consideration.

(b) and (c). The credit is intended to cover purchase of consumer goods and the items and the terms are under negotiation.

Profits Repatriated to U.K. by certain Industries

* 613. श्री H. N. Mukerjee: Will the Minister of Finance be pleased to state:

(a) the total amount repatriated to the U.K. by way of profits from 1968 up-to-date;

(b) the profits repatriated from petroleum, plantation and manufacturing industries, separately;

(c) the amount re-invested in India from the profits and mainly in which industries; and

(d) the total profits earned by the British Companies working in India and registered both in India and in the U.K.?

The Deputy Minister in the Ministry of Finance (Shri Rameshwar Sahu): (a) to (d). The information is being collected and will be laid on the Table of the Lok Sabha as soon as it is available.

Pakistan's Protest on alleged stoppage of Water

*614. Shri Vishwa Nath Pandey: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the Pakistan Government have protested to the Indian Government and the World Bank on the stoppage of water agreed under the Indus Basin Water treaty; and

(b) if so, Government's reaction thereto?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes, Sir.

(b) The allegations made by Pakistan regarding stoppage or reduction of water are absolutely unfounded and contrary to facts.

Investment Guarantee Agreement with U.S.A.

*615. Shri Himansingka:
Shri D. C. Sharma:
Shri Rameshwar Tanti:
Shri P. C. Borooah:

Will the Minister of Finance be pleased to state:

(a) whether it has been decided to extend the period of the investment guarantee agreement with the United States;

(b) whether it is proposed to enlarge the scope of agreement to in-

clude risks arising from wars and revolutions to provide adequate safeguards of foreign investments; and

(c) if so, the details of the proposal and the steps taken to implement the same?

The Deputy Minister in the Ministry of Finance (Shri Rameshwar Sahu): (a) The two Agreements entered into with the Government of U.S.A. on the 19th September, 1957 and 7th December, 1958 to cover inconvertibility of currency and loss through expropriation, respectively, are not for a specific period but are binding till they are revoked. The extension of the period of these Investment Guarantee Agreements, therefore, does not arise.

(b) and (c). The proposal is under negotiation between the two Governments and it is hoped that an Agreement will be signed shortly.

Credit at Concessional Rates to Border Districts of Punjab

*616. Dr. L. M. Singbvi:
Shri Yashpal Singh:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Governor of the Reserve Bank of India has written to the various scheduled banks to make credit available at a concessional rate to borrowers in specified border districts for rehabilitating industry and trade in the affected areas;

(b) whether the scheduled banks have taken any steps;

(c) if so, the names of the banks and the details of the steps taken by them; and

(d) whether any further action is proposed to be taken by the Reserve Bank in this connection?

The Deputy Minister in the Ministry of Finance (Shri Rameshwar Sahu): (a) Yes.

(b) The banks have agreed to provide credit facilities to the extent necessary.

(c) A statement showing the names of the principal banks is given below. The local agents of these banks have been asked to ensure that all normal banking facilities will continue to be available and that in particular applications for new loans or for an increase in the limits in respect of existing loans will be sanctioned freely.

Names of the banks addressed by the Governor.

1. Bank of Baroda.
2. Bank of India.
3. Central Bank of India.
4. United Commercial Bank.
5. Punjab National Bank.
6. National and Grindlays Bank.
7. State Bank of India.

(b) The Reserve Bank is in close touch with the banks which are operating in the border areas. If any major complaint or difficulties are brought to the Reserve Bank's notice, the question of taking further action, if any, will be considered.

राज्यों के प्राय-भ्ययक

*617. श्री डॉ० मा० तिवारी : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उन ती राज्य वित्त मंत्रियों से हाल में ही (1) राज्यों के प्राय-भ्ययक कार्यकलापों का केन्द्र के कार्यतत्साध के माध्यमत्त्व; तथा (2) राज्यों के प्राय-भ्ययक को संतुलित किस प्रकार किया जाये, के सम्बन्ध में कोई बातचीत हुई थी; और

(ख) यदि हाँ, तो उस के क्या परिणाम निकले या उस का व्यौरा क्या है ?

वित्त मंत्रालय में उपमंत्री (श्री रामेश्वर साहू) : (क) और (ख) योजना आयोग के

उपाध्यक्ष और वित्त मंत्री ने बहुत से मुख्य मंत्रियों से, चौथी योजना के लिये पर्याप्त साधन जुटाने और इस सिलसिले में राज्यों के बजटों को संतुलित करने आदि के प्रश्नों पर बातचीत की थी और इस सम्बन्ध में उन्हें पूर्ण सहयोग का आश्वासन दिया गया है।

Subsidy in Power Rates for Agriculture

*618. Shri Sidheshwar Prasad:
Shri Vishwa Nath Pandey:
Shri Kindar Lal:
Shri Muthiab:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that Government have decided to subsidize the power rates for agricultural uses;

(b) if so, the details thereof, and

(c) whether any decision has been taken to treat agriculture as an industry?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). A proposal is at present under consideration to provide subsidy on electricity rates for agricultural purposes in excess of 12 paise per unit to be shared between the Centre and the States concerned in the ratio of 50:50.

(c) No, Sir.

Rise in Prices in Delhi

*620. Shri P. C. Borooah:
Shri Sidheshwar Prasad:
Shri D. C. Sharma:

Will the Minister of Finance be pleased to state:

(a) whether Government's attention has been drawn to the fact that the prices of all essential commodities in the Capital have considerably risen during the month of November, 1905;

(b) if so, the extent of increase in the prices of various essential items; and

(c) the steps contemplated to bring them down?

The Deputy Minister in the Ministry of Finance (Shri Rameshwar Sahu): (a) to (c). A statement giving the required information is laid on the Table of the House. [Placed in Library. See No. LT-5287/65].

U.N. Team Report on Family Planning

*621. Shri D. C. Sharma: Will the Minister of Health be pleased to refer to the reply given to Starred Question No. 229 on the 26th August, 1965 and state:

(a) the progress made by the United Nations team on family planning in submitting its report; and

(b) the broad outlines of the report, if submitted?

The Minister of Health (Dr. Susblla Nayar): (a) The U.N. Team has prepared a preliminary draft report. The Government have not yet received their final report.

(b) Does not arise.

U.S. Aid

*622. Shri Indrajit Gupta:
Dr. Ranen Sen:
Shri Dinen Bhattacharya:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that U.S.A. have demanded certain assurances from India as a pre-condition for resuming their full economic aid programme;

(b) if so, the nature of assurances sought; and

(c) Government's reaction thereto?

The Minister of Finance (Shri T. T. Krishnamachari): (a) No Sir.

(b) and (c). Do not arise.

Cut in Imports Under PL 480

*623. Shri Yashpal Singh: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Government have decided to cut down the imports of certain commodities other than foodgrains under PL 480;

(b) if so, the reasons therefor; and

(c) what will be its repercussions on the Indian economy?

The Deputy Minister in the Ministry of Finance (Shri Rameshwar Sahu): (a) The matter is still under consideration.

(b) and (c). Do not arise.

Public Sector Projects

1051. Shri Kolla Venkalah: Will the Minister of Finance be pleased to state:

(a) the public sector projects which have been completed at costs more than the original estimates during the Third Five Year Plan so far;

(b) the total increase in cost in each case; and

(c) the reasons for the increase in the original estimates?

The Minister of Finance (Shri T. T. Krishnamachari): (a) to (c). The information is being collected.

Suspension of Housing Schemes

1688. Shri Linga Reddy:
Shri Kolla Venkalah:

Will the Minister of Works and Housing be pleased to state:

(a) whether Government propose to suspend the housing schemes in view of the emergency;

(b) if so, the total cost of the schemes to be suspended in different States;